

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:1134
ANSWERED ON:28.11.2014
NSE LISTED COMPANIES
Patel Smt. Jayshreeben

Will the Minister of FINANCE be pleased to state:

- (a) the number of companies registered with National Stock Exchange (NSE);
- (b) whether these companies are enjoined upon to appoint one woman director;
- (c) if so, the compliance status thereof, company-wise; and
- (d) the action taken against the companies which have not complied with this guideline?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAYANT SINHA)

- (a): Securities and Exchange Board of India (SEBI) has stated that based on information provided by National Stock Exchange of India Ltd. (NSE), 1641 companies are listed (equity shares) on NSE as on November 21, 2014.
- (b): Yes, Madam. In accordance with the provisions of Section 149 of the Companies Act, 2013 and Clause 49 of the Equity Listing Agreement, these companies are required to appoint at least one woman director, on or before March 31, 2015.
- (c) &(d): Does not arise in view of the answer to part (b) of the question.